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Dock Workers (Regulation of Employment) Act, 1948:-

- (i) S.O. No. 1968, dated the 26th August, 1989, publishing the Calcutta Dock Clerical and Supervisory Workers (Regulation of Employment) Amendment Scheme, 1989.
- (ii) S.O. No. 1969, dated the 26th August, 1989, publishing the Calcutta Dock Workers (Regulation of Employment) Amendment Scheme, 1989.
- (iii) S.O. No. 2598, dated the 14th October, 1989, publishing the Calcutta Chipping and Painting Workers (Regulation of Employment) Amendment Scheme, 1989.
- (iv) S.O. No. 3199, dated the 16th December, 1989, publishing the Dock Workers (Regulation of Employment) Amendment Scheme, 1989. [Placed in Library. For (i) to (iv) See No. LT-1030/90]

(Notification of the Ministry of Howe Affairs)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): Madam, I lay on the Table a copy (in English and Hindi) of the Ministry of Home Affairs Notification No. U. 14011/160/90-Delhi dated the 5tb May, )990 amending the Order of the Government of India in the Ministry of Home Affairs, No. U-14011/160/89-Delhi (ii), dated the 6th January, 1990, under sub-section (3) of Section 490 of the Delhi Municipal Corporation Act, 1957. [Placed in Library. See No. LT-1092/90]

Notifications of the Ministry of Finance (Department of Economic Affairs)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE

(SHRI ANIL SHASTRI) : Madam, I lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Finance (Depart of Economic Affairs) Noti fication G.S.R. 507(E) No. dated the 23rd May, 1990, publishing the Post Office Time Deposit (Amendmert) Rules, 1990, under sub-sec tion (3) of action 15 of the Govern ment Savings Banks Act, 1873. [Placed in Library. See No. LT-1093/90].
- II. A copy (in English ard Hindi) of the Ministry of Finance (Depart ment of Economic Affairs) G.S.R. 508(E) fication No. dated 1990, the 23ra May, publishing National Savings Certificates the (Amendment) (VIII Issue) Rules, 1990, under sub-section (3) of sec tion 12 of the Government Savings Certificate Act, 1959. (Placed Library. See No. LT—1094/90)
  - I. Report and Accounts (1988-89) of the National Institute of Public Cooperation and Child Development, New Delhi and related papers.
  - 11. Report and Accounts (1988-89) of the Central Social Welfare Board, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT

SAHAY): Madam, on behalf of Smt. Usha Sinha I lay on the Table a copy each (in English and Hindi) of the following papers ...

- I. (i) Annual Report and Accounts of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1988-89, together with the Auditors' Report *on* the Accounts.
- (ii) Review by Government on the working of the Institute.